

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2161
ANSWERED ON:08.08.2005
WELFARE OF TAILORING WORKERS
Karunakaran Shri P.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has received any representation from the tailoring workers with regard to their various demands;
- (b) if so, whether the Government proposes to bring a legislation with regard to the welfare fund and other amenities of the tailoring workers;
- (c) if so, the details thereof;
- (d) whether any State Government has made Welfare Fund Act for the tailoring workers; and
- (e) if so, the details thereof?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): Yes, Sir.

(b): No, Sir.

(c): Does not arise.

(d) & (e): Some State Governments like Kerala and Tamil Nadu have constituted Welfare Funds/schemes for the tailoring workers. Kerala has constituted `the Kerala Tailoring Workers Welfare Fund Board` under which the benefits of disability pension, retirement pension, marriage relief, maternity benefit, scholarship, cash awards, etc. are provided. Tamil Nadu Tailoring Workers Social Security & Welfare Scheme-2001 has provision for coverage under accident & natural death, assistance in case of marriage, education & funeral.